Declaration of Assets and Liabilities

Year 2025-2026

I, AKHILESH KUMAR SINGH, son/~~daughter~~/wife of LATE- GHANSHYAM SINGH aged 49 years, belonging to GOVERNMENT service and presently working as ASSISTANT SUB MARSHAL BIHAR LEGESLATIVE ASSEMBLY, PATNA give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. **Details of movable assets**

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name	DEPENDENT 4
(i)	Cash	15,000/-	RINKU DEVI	ANJALI KUMARI	ABHISHEK KUMAR	ANKITA KUMARI	AMISHA KUMARI
(ii)	Deposits in Banks, Financial Institutions And Non-Banking financial Companies	S.B.I-SAVING ACCOUNT B.V.M PATNA	NIL	NIL	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	MUTUAL FUND S.I.P 5000/- Permonth	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	NIL	LIC POLICY RS 75,000/-	NIL	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	HERO GLAMOUR BR-01 DA 1094	NIL VALUE 35,000/- Approx	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	NIL	Gold 30gm Value 3,60,000/- approx SILVER 300gm Value-75,000/- approx	NIL	NIL	NIL	NIL
(vii)	Other assets, such as values of claims / interests	LED T.V fridge Geyser Value- 45000/- Approx	NIL	NIL	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Akhilesh Kumar Singh
Assistant Sub Marshal
Bihar Legislative Assembly, Patna
Dated 12/02/2026

B. **Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name	DEPEND 4
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Ancestral property 1½ Acres Value- 30,00,000/- approx	NIL	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Hajipur Mouza 3.14 Dhur Khata-519 Khesra-1498 Value- 15,00,000/- approx	NIL	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on .....
(a)	(i) Loans from Banks	NIL	NIL
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL

Archilesh Kumar Singh
Assistant Sub Inspector
Bihar Legislative Assembly, Patna
dated - 12/02/2026

	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN NO - COEPS1067K	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

C. **Personal Detail**

GPF/CPF/PRAN No. :- PTS/BLA - 1073

Gender :- M (M/F)

Date of Birth :- 0 3 0 1 1 9 7 7 (DD/MM/YYYY)

Class/Group :- C (A/B/C)

Cadre :- BIHAR LEGESLATIVE ASSEMBLY, PATNA

(Full Name e.g. B.A.S.-Bihar Administrative Service,

B.S.S.- Bihar Secretariat Service etc.)

Home District :- VAISHALI

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Akhilesh Kumar Singh

Name of Employee: AKHILESH KUMAR SINGH

Place: Patna

Designation: ASSISTANT SUB MARSHAL

Date: 12/02/2026

Department: MARSHAL BRANCH BIHAR LEGESLATIVE ASSEMBLY, PATNA

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.